

a representation was received from a former Member of Parliament, the Government had requested him to advise the individuals concerned to submit their representations to the Chairman of the Bank. The bank is competent to deal with the matter, State Bank of India has reported that the Civil Suits filed by the former employees for reinstatement have been rejected by the Civil Courts and a writ petition has been filed by these former employees in the High Court of Delhi. The matter is sub-judice.

#### IDA Soft Loan

3965. SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state :

(a) the size of IDA VII soft loan which India was able to get and its period of replenishment ;

(b) the level of funding by the U. S. A. and other developed countries as annual contribution ; and

(c) whether its size was reduced this time if so, to what extent ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c) The Seventh Replenishment of IDA is still being negotiated by the donor countries. Only after the negotiations are complete will the size of IDA-7, the period of replenishment and the level of funding by the USA and other developed countries as annual contribution be known.

#### Number of Tourists Visited Jammu and Kashmir

3966. SHRI ABDUL RASHID KABULI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of tourists who visited Jammu and Kashmir in general and Kashmir valley in particular in the years 1980-81, 1981-82, 1982-83, 1983 till date respectively; and

(b) what measures are being taken-envisaged by his Ministry to attract more

tourists to Kashmir and boost up its otherwise sagging tourists trade ?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) According to the State Govt., The number of visitors who visited Jammu and Kashmir valley in the years 1980 to 1982 and for the available period in 1983 are as under:—

Year/ Period	Jammu	(Figures in lakhs)	
		Kashmir valley	
1980	12.12	5.94	
1981	12.13	6.42	
1982	11.89	6.04	
1983	8.47 (Jan- Aug)	3.57 (Jan-15th Oct)	

(b) The Central Department of Tourism recognises fully the importance of Kashmir as a tourist destination in India and has taken number of steps to promote J&K in the Department's overall Publicity programme. A 16-page colour brochure on J&K was brought out and is being used by the overseas Tourist Offices for publicity. The hotel Corpn. of India, a subsidiary of Air India is constructing a hotel in Srinagar as a part of the Convention Complex with a view to attracting convention traffic to J&K.

#### Amendments in Income Tax Rules

3967. SHRI CHINTAMANI JENA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are considering to make certain amendments in the Income Tax Rules ; and

(b) if so, the details thereof and by when necessary amendments are likely to be made ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) and (b) The